

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 27th October, 2025

No.HCM.II/123/2015/Pt.II/Estt./12 : The Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare the **6th November, 2025** as local holiday for the High Court of Meghalaya, the Meghalaya State Legal Services Authority, the Meghalaya State Judicial Academy and the District Judiciary in East Khasi Hills District only on account of "**Nongkrem Dance**".

By Order,

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt.II/Estt./12-A

Dated Shillong 27th October, 2025

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
9. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
10. All Registrars/ Joint Registrars/Deputy Registrars/Assistant Registrars/ Superintendents, Sections In-charge, High Court of Meghalaya, Shillong for favour of kind information.
11. All District & Sessions Judges in Meghalaya for favour of kind information.
12. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra for favour of kind information.
13. The President/Secretary, High Court of Meghalaya Bar Association, Shillong for favour of kind information.
14. The President/Secretary, all District Bar Associations in Meghalaya for favour of kind information.

15. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the official website.
16. Notice board.
17. Office File.

2804
29/10/25



REGISTRAR GENERAL